

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) :
TIS HAZARI COURTS, DELHI**

DUTY ROSTER OF OATH COMMISSIONERS

In pursuance of directions received from Hon'ble High Court of Delhi, New Delhi vide letter No 1838/Genl/OC/DHC dated 14.08.2019 (i.e. one Oath Commissioner presently functioning from Tis Hazari Courts be posted at Rouse Avenue Court **till regular appointment of Oath Commissioner at Rouse Avenue Courts**), the Duty Roster of Oath Commissioners for Rouse Avenue Court Complex, for the month of **January-2021**, is as under:-

S.No	Name of Advocate	Father/Husband Name	Address	Mobile Number	Date of duty at Rouse Avenue Court Complex
1.	Mr. Vinod Kumar Saxena	Late Sh. R.N Saxena	Ch. No. 146, Western Wing, Tis Hhazari Courts, Delhi	9873159191	04.01.2021
2.	Ms. Anita	Late Sh. Kheerod Sikdar	Ch. No. 123 & 124, 1st Floor, CL Joseph Block, Tis Hazari Courts, Delhi - 54	9716762348	05.01.2021
3.	Ms. Guddi Dimri	Sh. Mahendra Kumar Sharma	Seat no.163, near gole canteen, Civil Side, Tis Hazari Courts, Delhi	9811343826	06.01.2021
4.	Mr. Janendra Mahajan	Sh. Ashok Mahajan	Ch. No. 305/1, Western Wing, Tis Hazari Courts, Delhi.	7982132856	07.01.2021
5.	Mr. Ashok Sharma	Sh. Nagina Sharma	Flat-102, DLF Ankur Vihar, Loni Ghaziabad-201102	9810886942	08.01.2021
6.	Mr. Tejasvi Goel	Sh. Babu Ram Goel	Seat no.34, Gajanand Block, Tis Hazari Courts - 54.	8826196269	11.01.2021
7.	Mr. Vinod Kumar Saxena	Late Sh. R.N Saxena	Ch. No. 146, Western Wing, Tis Hhazari Courts, Delhi	9873159191	12.01.2021
8.	Ms. Anita	Late Sh. Kheerod Sikdar	Ch. No. 123 & 124, 1st Floor, CL Joseph Block, Tis Hazari Courts, Delhi - 54	9716762348	13.01.2021
9.	Ms. Guddi Dimri	Sh. Mahendra Kumar Sharma	Seat no.163, near gole canteen, Civil Side, Tis Hazari Courts, Delhi	9811343826	14.01.2021
10.	Mr. Janendra Mahajan	Sh. Ashok Mahajan	Ch. No. 305/1, Western Wing, Tis Hazari Courts, Delhi.	7982132856	15.01.2021
11.	Mr. Ashok Sharma	Sh. Nagina Sharma	Flat-102, DLF Ankur Vihar, Loni Ghaziabad-201102	9810886942	16.01.2021
12.	Mr. Tejasvi Goel	Sh. Babu Ram Goel	Seat no.34, Gajanand Block, Tis Hazari Courts - 54.	8826196269	18.01.2021
13.	Mr. Vinod Kumar Saxena	Late Sh. R.N Saxena	Ch. No. 146, Western Wing, Tis Hhazari Courts, Delhi	9873159191	19.01.2021
14.	Ms. Anita	Late Sh. Kheerod Sikdar	Ch. No. 123 & 124, 1st Floor, CL Joseph Block, Tis Hazari Courts, Delhi - 54	9716762348	21.01.2021
15.	Ms. Guddi Dimri	Sh. Mahendra Kumar Sharma	Seat no.163, near gole canteen, Civil Side, Tis Hazari Courts, Delhi	9811343826	22.01.2021

16.	Mr. Janendra Mahajan	Sh. Ashok Mahajan	Ch. No. 305/1, Western Wing, Tis Hazari Courts, Delhi.	7982132856	23.01.2021
17.	Mr. Ashok Sharma	Sh. Nagina Sharma	Flat-102, DLF Ankur Vihar, Loni Ghaziabad-201102	9810886942	25.01.2021
18.	Mr. Tejasvi Goel	Sh. Babu Ram Goel	Seat no.34, Gajanand Block, Tis Hazari Courts - 54.	8826196269	27.01.2021
19.	Mr. Vinod Kumar Saxena	Late Sh. R.N Saxena	Ch. No. 146, Western Wing, Tis Hhazari Courts, Delhi	9873159191	28.01.2021
20.	Ms. Anita	Late Sh. Kheerod Sikdar	Ch. No. 123 & 124, 1st Floor, CL Joseph Block, Tis Hazari Courts, Delhi - 54	9716762348	29.01.2021
21.	Ms. Guddi Dimri	Sh. Mahendra Kumar Sharma	Seat no.163, near gole canteen, Civil Side, Tis Hazari Courts, Delhi	9811343826	30.01.2021

GIRISH KATHPALIA

Digitally signed by GIRISH KATHPALIA
Date: 2020.12.24 20:18:19 +05'30'

(Girish Kathpalia)
Principal District & Sessions Judge (HQs),
Tis Hazari Courts, Delhi.

1431/53879-890
No. /OC/Admn.-I/THC/2020

Dated, Delhi The, 2nd DEC 2020

Copy forwarded for information and necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi in reference of letter bearing No. 1838/Genl./OC/DHC dated 14.08.2019.
2. The Principal District & Sessions Judge-cum-spl. Judge (PC ACT) (CBI), Rouse Avenue Court Complex, New Delhi.
3. Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
4. The Concerned Oath Commissioners.
5. The Website Committee with request to direct the quarter concerned to upload the same on the website of Delhi District Courts.
6. The Administrative Officer (Judicial), R&I Branch, Tis Hazari Courts, Delhi with request to direct the quarter concerned to affix the same on all the notice board at Tis Hazari Courts, Delhi.
7. P.S. to undersigned.

GIRISH KATHPALIA

Digitally signed by GIRISH KATHPALIA
Date: 2020.12.24 20:18:37 +05'30'

Principal District & Sessions Judge (HQs),
Tis Hazari Courts, Delhi.